

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

CPC. NO. 350/237/2014  
O.A. NO. 350/975/2013

Dated : 22.11.2017

Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Indrajit Hazari  
..... Applicant

-Versus-

R.K. Gupta & Others  
..... Respondents.

For the applicant : Mr. C. Sinha, Counsel

For the respondents : Mr. S.K. Das, Counsel  
Mr. P. Prosad, Counsel

ORDER (Oral)

Bidisha Banerjee, Judicial Member

Heard both sides.

2. The Office Order dated 22.02.2016 records the following:

"No. IOW/02/2016

Kolkata, dated 22.02.2016

OFFICE ORDER

In compliance with Hon'ble CAT/Calcutta' directives dated 15.02.2016 in CPC No. 350/000237/2014, the following orders are issued with the approval of the Competent Authority to take immediate effect:-

Lien of Shri Indrajit Hazari, JE/Works in scale Rs. 9300-34800/- with G.P. Rs. 4200/-, working in Construction Unit under Sr.DEN(Co-Ordn)/E.Rly/Howrah, which was maintained in Danapur Division of E.C. Rly in the event of his transfer on deputation from Danapur to Howrah division/ E.Rly before bifurcation is now transferred without prejudice to his seniority from Danapur Division of E.C. Rly to his present working place at Howrah division of E.Rly.

Sd/-

( D. Biswas)

Assistant Personnel Officer/Engg  
For Chief Personnel Officer"

3. Since the applicants grievance has been redressed, the CPC is dropped.

Notices, if any, issued are discharged.

(Jaya Das Gupta)  
Member (A)

(Bidisha Banerjee)  
Member (J)

drh

